

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 2(ND)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President


SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE COMPANY

Rajeev Jatelly.
V/s.
M/S. D.R. Johon's Pvt. Ltd.

SECTION OF THE COMPANIES ACT:241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Ashok Chhabra	Adv	for Petitioner	
2.	Pawan Sharma	Adv		
3.	Arpita Yadav	Adv		

ORDER

Petition mentioned.

We have heard the learned counsel.

Let notice of the petition be issued.

Learned counsel for the respondents accepts notice on behalf of the respondent Nos. 1 & 2 and seeks time to file objections within two weeks with a copy in advance to the counsel opposite. A copy of the petition along with annexure has already been served on the respondents.

List for further consideration on 07.02.2017.

SD/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

SD/-
(R. VARADHARAJAN)
MEMBER (J)